

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

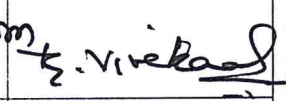
**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 555/9/HDB/2019
NAME OF THE COMPANY	Lotus Poly Pacs (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Allied Marketing Co.
NAME OF THE RESPONDENT(S)	Lotus Poly Pacs (India) Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BOMMINENI VIVEKANANDA	ADVOCATE	vivekda27@gmail.com +91-9505504131	
UTWAL KUPPALA	ADVOCATE		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Operational Creditor is present in person. There is no representation from the side of Corporate Debtor.

List the matter for hearing on 16.03.2021.

  
**MEMBER (T)**

  
**MEMBER(J)**

**Syamala**